

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

PRINCIPAL BENCH

Item No. 302
IB-375(PB)/2019

IN THE MATTER OF:

Krishna Concrete Products
V.

.... Applicant/petitioner

Ansal Hi-Tech Township Ltd.

.... Respondent

Order under Section 9 of the Code

Order delivered on 04.06.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner:

For the Respondent:

Ms. Anubha Singh, Adv.

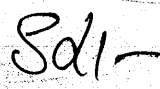
ORDER

CA-1072(PB)/2019:-


Notice of the application be issued to non-applicant-Operational
Creditor for 07.06.2019.

Process dasti as well.

List the matter on 07.06.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)